## **National Company Law Tribunal** Allahabad Bench

## C.P No. 1/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

NAME OF THE COMPANY: Vishwakarma Tissue Pvt Ltd. Vs. Vishwakarma Paper and **Board Limited** 

SECTION OF THE COMPANIES ACT: U/S 391/394 of the Companies Act of 1956

SI. NO. Name **Designation** 

Representation

Signature

<u>1.</u>

CA No.1/2016

2. Sh. Kashib Zaidi for the petitioner counsel. Sh. M.K. Bagri the OL for the Central Govt. The argument in respect of proposed company scheme are heard. The order is reserved.

Date: 27/10/2017

H.P. Chaturvedi, Member(Judicial)

Typed by Md. Zaid